

DIVISION BENCH
COURT - II

S-18

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/34(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES JHARKHAND VS JAMSHEDPUR ALLOYS PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearance (via video conferencing/physically)

Mr. Ajay Chaubey, Adv.] For the Petitioner/RoC

ORDER

1. Ld. Counsel for the Petitioner/RoC present.
2. Registry is directed to issue notice to the Jamshedpur Alloys Private Limited for a reply within a period of two weeks' by way of speed post and by e-mail and place the tracking information report on record.
3. List the matter on **21.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**